Government of India Ministry of Finance Department of Financial services

LOK SABHA

UNSTARRED QUESTION NO. 1845

ANSWERED ON March 13, 2023/PHALGUNA 22, 1944 (SAKA)

Loans under PMMY and PM SVANidhi

1845. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:

DR. UMESH G. JADHAV:

SHRI ANNASAHEB SHANKAR JOLLE:

SHRI PRATHAP SIMHA:

SHRI SANGANNA AMARAPPA:

SHRI L.S. TEJASVI SURYA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of total loans granted under Pradhan Mantri Mudra Yojana (PMMY) and PM SVANidhi to different States of the country during the last three years, State-wise including Maharashtra and Karnataka;
- (b) whether any survey has been undertaken by the Government regarding the number of beneficiaries across manufacturing and trading sectors under PMMY and PM SVANidhi during the said period; and
- (c) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Finance (Dr. BHAGWAT KARAD)

(a) As per data uploaded by Member Lending Institutions on Mudra portal, more than 16.67 crore loans with a sanctioned amount of Rs. 9.98 lakh crore have been extended in the country during the last three years (from F.Y. 2019-20 to F.Y. 2021-22), under PMMY Scheme.

As per data received from Ministry of Housing and Urban Affairs, more than 47.94 lakh loans with a sanctioned amount of Rs. 5,958.34 crore have been extended in three tranches under PM SVANidhi Scheme in the country since the inception of the Scheme, i.e., from 01.06.2020 to 05.03.2023.

State-wise details of loans under PMMY and PM SVANidhi, including State of Maharashtra and Karnataka, is at Annexure.

(b) and (c) Sector-wise data is not centrally maintained.

Annexure as referred to in Part (a) of Lok Sabha Unstarred Ques. No. 1845 for reply on 13.03.2023 regarding Loans under PMMY and PM Svanidhi

State-wise Data

Amount in Rs. Crore

1				Pradhan Mantri Street Vendor's	
		Pradhan Mantri Mudra Yojana (PMMY)*-		AtmaNirbhar Nidhi (PM SVANidhi)^-	
		From 01.04.2019 To 31.03.2022		From 01.06.2020 To 05.03.2023	
Sr No	State / U.T. Name	No. of Loan A/Cs	Sanctioned Amount	No. of Loan A/Cs	Sanctioned Amount
1 4	Andaman and Nicobar Islands	9,102	276.04	782	1.14
2	Andhra Pradesh	31,14,575	34,298.08	2,63,738	329.45
3	Arunachal Pradesh	35,152	425.86	5,003	6.60
4	Assam	35,41,065	20,312.32	87,306	103.09
5 1	Bihar	1,86,97,343	85,122.04	73,254	86.81
6 (Chandigarh	59,534	1,135.28	5,592	7.31
7 (Chhattisgarh	32,58,680	19,635.33	66,064	80.17
8 1	Dadra and Nagar Haveli & Daman and Diu	12,989	220	2,024	2.69
9 1	Delhi	10,93,928	11,956.83	86,802	104.11
10	Goa	1,12,510	1,552.47	2,000	2.77
11 (Gujarat	51,18,309	37,477.23	3,38,488	435.18
12 l	Haryana	32,19,333	23,179.29	45,943	57.65
13 I	Himachal Pradesh	3,45,915	6,920.84	6,051	9.20
14 J	Jammu and Kashmir	7,12,299	14,854.02	20,978	27.49
15 J	Jharkhand	51,66,648	25,252.31	43,823	53.67
16 l	Karnataka	1,46,76,804	89,080.20	2,48,270	322.09
17 I	Kerala	53,83,315	36,257.65	17,081	24.76
18 I	Ladakh	22,255	640.29	547	0.85
19 I	Lakshadweep	3,320	48.02	-	-
20	Madhya Pradesh	1,00,38,910	56,349.20	7,30,507	935.95
21	Maharashtra	1,26,82,103	78,905.46	5,33,331	623.93
22	Manipur	2,34,219	1,261.43	12,277	15.66
23	Meghalaya	1,01,786	900.05	1,680	1.99
24	Mizoram	44,547	706.47	676	0.87
25	Nagaland	50,060	674.08	2,311	2.90
26	Odisha	1,10,21,240	47,643.36	59,151	75.46
27 I	Pondicherry	3,79,744	2,184.48	2,004	2.66
28 I	Punjab	34,85,260	24,475.67	55,169	64.48
	Rajasthan	81,43,828	57,232.52	1,04,227	132.64
	Sikkim	46,277	539.73	2	0.00
31	Tamil Nadu	1,76,90,544	96,451.89	2,56,641	314.72
32	Telangana	26,05,390	22,244.98	5,22,569	697.80
33	Tripura	10,81,253	6,196.90	4,827	6.03
34 I	Uttar Pradesh	1,63,87,856	93,844.44	11,56,891	1,381.00
35 I	Uttarakhand	9,37,780	9,061.26	18,523	24.38
36 V	West Bengal	1,72,54,680	91,018.38	20,250	22.83
	Total	16,67,68,553	9,98,334.68	47,94,782	5,958.34

^{*} Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal

[^] Source: Ministry of Housing and Urban Affairs (MoHUA)